

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.8/2018	-	For compliance of objections	U/s 9 of IB	Hemang Resources Limited Vs Supra Steel and Power Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	G. Ratakonda Murali Company Secretary in the T. C. E. 9841037454	Petitioner	G. Ratakonda Murali

PCS for petitioner is present. He has filed a memo along with annexures. He reported that objections are complied. Registry to verify and put up note.

List it on 29.01.2018.

  
MEMBER (T)

  
MEMBER (J)